

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No.: 317(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2017**

**NAME OF THE COMPANY : M/s. Diligentia Syndication Services Pvt.
Ltd.**

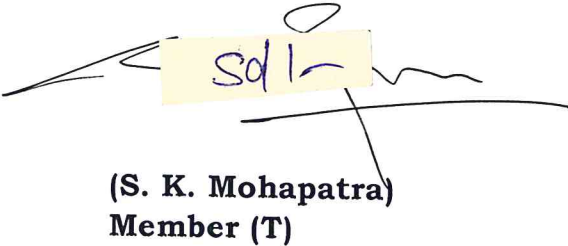
SECTION OF THE COMPANIES ACT: 252

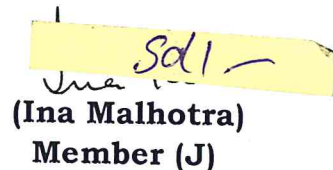
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present none.

ORDER

It appears that no steps have been taken to serve the Income Tax Department. Service be effected on them through their standing counsel returnable on 29th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)